

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3280
ANSWERED ON:09.12.2009
RESERVATION FOR PHYSICALLY HANDICAPPED PERSONS
Singh Dr. Raghuvansh Prasad

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the number of posts reserved for physically handicapped persons in various categories in the Central Universities;
- (b) whether the quota of such persons has been filled up;
- (c) if so, the details thereof;
- (d) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT(SMT. D. PURANDESWARI)

(a) to (d) The reservation policy under the Persons with Disabilities (Equal Opportunities, Protection of Rights and Full Participation) Act, 1995, which is also applicable to Central Universities, prescribes that three percent of the vacancies in case of direct recruitment to Group A, B, C and D posts and three percent of the vacancies in case of promotion in Group D, and Group C posts (in which the element of direct recruitment, if any, does not exceed 75%) are to be reserved for persons with disabilities.

In Central Universities, 149 non-teaching positions and 40 teaching positions have been filled with persons with disabilities. Data in respect of direct recruitment vacancies against the total of 23714 non-teaching and 8234 teaching positions is being collected from Central Universities by the University Grants Commission (UGC) and shall be laid on the Table of the House.

UGC has instructed the Central Universities to ensure that vacancies are filled in accordance with the provision of the Act referred to above.